

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. Nos. 5-6/2015 in
Petition(s) for Special Leave to Appeal (C) Nos. 18755-18756/2013

(Arising out of impugned final judgment and order dated 18/07/2012
in WA No. 1164/2009 and WA No. 1311/2009 passed by the High Court
of A.P. at Hyderabad)

KSB ALI

Petitioner(s)

VERSUS

STATE OF A.P. & ORS.

Respondent(s)

(For vacation of status quo and office report)

Date : 06/01/2017

These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s)

Petitioner-in-person.

For Respondent(s)

Mr. V. Giri, Sr. Adv.
Mr. T. V. Ratnam, Adv.

M/s. Venkat Palwai Law Associates.

Mr. S. Udaya Kumar Sagar, Adv.

UPON hearing the petitioner-in-person and the counsel
the Court made the following

O R D E R

We are informed that the special leave petition is
coming up for hearing on 24th January, 2017. Let these
applications be also listed along with the special leave
petition on that day.

(Nidhi Ahuja)
Court Master

(Mala Kumari Sharma)
Court Master